

273
19-4-24

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.IIB/G-8/DLSA/2024

Dated: OUT-AT-ONCE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Special Secretary,
Delhi State Legal Services Authority,
3rd Floor, Rouse Avenue Courts Complex,
Pandit Deen Dayal Upadhyay Marg, New Delhi - 110002.

Sub.: Appointment of Sh.Kumar Rahul, DIS as Secretary, Delhi Legal Services Authority, New Delhi District, Patiala House, New Delhi.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to repatriate Ms.Saema Jain, an Officer of Delhi Judicial Service, presently posted as Secretary, District Legal Services Authority, New Delhi District, Patiala House Courts on deputation basis, to her parent cadre and she shall stand relieved with immediate effect and be attached with the Principal District and Sessions Judge (South), Saket Courts, New Delhi.

Hon'ble the Acting Chief Justice has been further pleased to appoint Sh.Kumar Rahul, an Officer of Delhi Judicial Service, presently posted as Metropolitan Magistrate-09 (South East), Saket Courts, as Secretary, District Legal Services Authority, New Delhi District, Patiala House Courts, on deputation basis, with immediate effect, in place of Ms.Saema Jain.

This is for your kind information and necessary action.

Yours sincerely,

sd/-
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General
Dated: 16/4/2024

Endst. No. 2484-2486 DHC/GAZ.IIB/G-8/DLSA/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (South), Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, (South-East), Saket Courts with the request to relieve Sh.Kumar Rahul, presently posted as MM-09, to enable him to join as Secretary, District Legal Services Authority, New Delhi District, Patiala House Courts, on deputation basis, with immediate effect.

2103
(Rakesh Kumar)
Deputy Registrar (Gaz.IIB)

OJC (Judl. Br.)

P. D/SJ (Hqs)
18/04/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. ~~26377~~ - 26412 / F. 5(2)/2024

Dated, Delhi the ~~19~~ APR 2024

Sub:-Appointment of Sh. Kumar Rahul, DJS as Secretary, Delhi Legal Service Authority, New Delhi District, Patiala House Courts, New Delhi .

Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Ravinder Bedi)
District Judge (Commercial Court)-12
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi